(ii) Creation of a separate organisation which is likely to be a wing of the Directorate of Revenue Intelligence for dealing with the problems relating to evation of Central Excise revenue.

(iii) Setting up of a high level Intelligence Cell under a senior officer, at Bombay.

बैंकों में डकैती के मामले

*501. श्री रामानन्द यादव :
श्री नरेन्द्र सिंह :
श्री दिनेश गोस्वामी :
श्री नत्थी सिंह :
श्री अहमद होसेन मन्डल :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बैंकों में डकैतियों की बढ़ती हुई संख्या को देखते हुए कानपुर और पटना में बैंक कर्मचारियों ने अपनी सुरक्षा को सुनिश्चित करने के लिए प्रदर्शन किए थे; और

(ख) यदि हां, तो सरकार ने डकैतियों को प्रभावी ढंग से रोकने के लिए क्या व्यवस्था की है ?

[Bank robbery cases

*501. SHRI RAMANAND YADAV: SHRI NARENDRA SINGH: SHRI DINESH GOSWAMI: SHRI NATHI SINGH; SHRI AHMAD HOSSAIN MONDAL:

Will the Minister of FINANCE Be pleased to state:

(a) whether the bank employees in Kanpur and Patna held demonstrations recently for ensuring their safety in the context of the increasing number of bank robberies; and

(b) if so, what steps have been taken by Government to prevent bank robberies effectively?]

वित्त मंत्री (श्री एच० एम० पटेल): (क) बैंक कर्मचारियों द्वारा 31 मई, 1978 को पटना और कानपुर में प्रदर्शन किये जाने की रिपोर्टें मिली हैं ।

(ख) यद्यपि सरकार बैंक डकैतियों की घटना को बहुत गम्भीर मानती है फिर भी राज्य सरकारों से यह आशा की जाती है कि वे ऐसी डकैतियों की रोकथाम सुनिश्चित करने के लिए समुचित उपाय करें अथवा ऐसी डकैतियां हो जाने पर यह सुनश्चित करें कि अपराधियों को सजा दिलाने कि लिये प्रभावी कदम उठाये जायें । बैंकों द्वारा मौजूद आन्तरिक सुरक्षा की अपने अनुभव के आधार पर और जहां तक आवश्यक हो स्थानीय पुलिस परामर्श से, समय समय पर समीक्षा की जाती है ।

t[THE MINISTER OF FINANCE (SHRI H. M. PATEL); (a) Reports have been received that demonstrations were held by Bank employees in Patna and Kanpur on 31st May, 1978.

(b) While Government takes a serious view of the occurrence of bank robberies, it expects the State Governments to take appropriate measures to ensure that such robberies are prevented or when they occur to ensure that effective steps are taken to bring the guilty to book. The Internal Security arrangements in existence are reviewed by the banks from time to time in the light of their experience and in consultation with the local police wherever required.]

Excise Duty Evasion by a big Business House

*502. SHRI R. R. MORARKA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that a big business house had evaded excise duty to the tune of about Rs. 3 crores;

(b) if so, what are the details in this regard; and

t[English translation.]